

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.04.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 420 of 2022	Rajan Mayor Vs. Eternity Footwear Pvt. Ltd. & Anr.	Ankur Garg	

03:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

2.	Comp. App. (AT) (Ins) No. 49 of 2022 & I.A. No. 463 of 2022	Manish Jain Vs. Rakesh Bhatia	Manan Batra	Sunder Khatri
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For Hearing

3.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021 (PH)	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr. With	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
4.	Comp. App. (AT) (Ins) No. 1011 of 2021 (PH)	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand Dinkar Singh Gagan Garg Rohit Singh-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar